

Government on various assurance, pro mises and undertakings given by the Ministers during the various sessions of Lok Sabha:

Fourth Lok Sabha

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| (1) Statement No. XXXII | Seventh Session, 1969. |
| (2) Statement No. XXX | Ninth Session, 1969. |
| (3) Statement No. XX | Eleventh Session, 1970. |

Fifth Lok Sabha

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|------------------------|------------------------|
| (4) Statement No. XXIV | Second Session, 1971. |
| (5) Statement No. XV | Fourth Session, 1972. |
| (6) Statement No. IX | Fifth Session, 1972 |
| (7) Statement No. VII | Sixth Session, 1972. |
| (8) Statement No. VII | Seventh Session, 1973. |
| (9) Statement No. II | Eighth Session, 1973. |

[Placed in Library. See No. LT-5622/ 73]

12.07 hrs.

**COMMITTEE ON PETITIONS
MINUTES**

MR. SPEAKER: Now, item No. 12 Shri A P Sharma. He is absent. Then, Shri Ishaque Sambhali. He is also absent.

SHRI K. S. CHAVDA (Patan). I am also a Member of that committee. So, I can lay it on the Table of the House.

MR. SPEAKER: Let him first express his regret that the other two Members are absent and then say that on behalf of these absent Members, he is laying it on the Table of the House.

AN HON. MEMBER: Shri Ishaque Sambhali has just come to the House.

SHRI ISHAQUE SAMBHALI (Amroha): I apologise for my absence

I beg to lay on the Table the Minutes of the Twenty-second to Thirtieth Sittings of the Committee on Petitions.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha —

(i) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd September, 1973, agreed without any amendment to the Reserve Bank of India (Amendment) Bill, 1973 which was passed by the Lok Sabha at its sitting held on the 27th August, 1973."

(ii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd September, 1973, agreed without any amendment to the Foreign Exchange Regulation Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 27th August, 1973."

(iii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok